## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 42/2002 in OA 2024/2000 IMA 833/2002

New Delhi this the 17th day of July, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri S.A.T.Rizvi, Member (A)

Shri Manohar Lal, Son of Shri Ram Phool, Resident of D-131, Vijay Colony, New Usman Puri, Delhi

..Petitioner

(By Advocate Shri Amirt Bhalla)

## **VERSUS**

- 1. Shri Kosal Ram,
  Secretary,
  Ministry of Urban Development,
  Govt.of India, C-Wing,
  Nirman Bhawan, New Delhi.
- 2. Shri J.L.Khushu, Chief Engineer, CPWD, Sewa Bhawan, R.K.Puram, New Delhi.

..Respondents

(By Advocate Shri Arun Bhardwaj )

ORDER (ORAL)

## (Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

We have heard Shri Amrit Bhalla, learned counsel for the petitioner and Shri Arun Bhardwaj, learned counsel for the respondents in CP 42/2002.

2. Further to our order dated 7.6.2002, learned counsel for the petitioner has submitted that he has received the payments from the respondents. This has also been stated by them in their compliance report filed on 15.7.2002. Shri Amrit Bhalla, learned counsel submits that the actual payments paid to the applicant are not correct as they have deducted the interest which was earlier paid to him when he retired from service. However, it is not

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disputed that thereafter in pursuance of the Tribunal's order dated 2.7.2001 in OA 2024/2000, the applicant has been reinstated in service on 24.5.2002

- 3. In the facts and circumstances of the case, we are unable to agree with the contentions of the learned counsel for the petitioner that there has been wilful or contumacious disobedience of the Tribunal's order dated 2.7.2001 warranting any further action against them in CP 42/2002. Accordingly CP 42/2002 is dismissed. Notices issued to the respondents are discharged. File to be consigned to the record room.
- 4. MA 833/2002 has been filed by the respondents seeking extension of time which has already expired. In the circumstances, MA 833/2002 is disposed of as having become infructious.

(S.A.T.Rizvi Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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